Hijacking of Indian Airlines Boeing Aircraft

419 SHRI B. KRISHNA MOHAN: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that some time back an Indian Airlines Boeing aircraft was hijacked and taken to Lahore airport where a revolver was handed over to one of the hijackers before it was taken to Dubai; and
- (b) if so, what action was taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

(a) An Indian Airlines Boeing-737 aircraft operating flight IC-421 on August, 24, 1984 from Delhi to Srinagar via Chandigarh and Jammu, was hijacked after it took off from Chandigarh. Government have received evidence of handing over a pistol and ammunition by the Pakistan authorities to the hijackers of this aircraft at Lahore airport.

(b) Government made all efforts to terminate the hijacking of the aircraft. The hijackers were ultimately returned by tre Dubai authorities and were token into custody at the Delhi airport. Investigations by the Central Bureau of Investigation into the case have been completed and criminal prosecution of the hijackers will be launched shortly.

Government have also in a communication addressed to the President of the Council of the International Civil Aviation Organisation, requested the International Civil Aviation Organisation Council to take appropriate measures so that there is no recurrence of such a reprehensible act.

High Price of Colour TV Sets

- 420 SHRI B. KRISHNA MOHAN: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that an investigation by the Monopolies and Restrictive Trade Practices Commission has revealed that 44 TV Firms have sold colour TV sets at a price higher than the price indicated in the undertaking given by the manufacturers to the Central Government and
- (b) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND IN THE DEPART-MENTS OF OCEAN DEVELOPMENT; ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL): (a) and (b) The Monopolies and Restrictive Trade Practices Commission have recently served a 'Notice of Enquiry' to 44 TV manufacturers/ dealers. After necessary investigation a RTP Enquiry has been instituted and the enquiry is at initial stage.

Kachchativu Islet

421. SHRI NAND KISHORE BHATT:

SHRIMATI MONIKA DAS:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Sri Lanka Government have claimed complete rights over the Kachchativu islet in the Palk Strait given by India to Sri Lanka under an agreement in 1974; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) No, Sir.

(b) Does not apply.